

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3292
ANSWERED ON:11.02.2014
DELAY IN COAL PROJECTS DUE TO ENVIRONMENTAL CLEARANCES
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Will the Minister of COAL be pleased to state:

- (a) the details of the coal projects which are pending due to lack of environmental clearances;
- (b) whether the delay in environmental clearances has adversely affected the power projects; and
- (c) if so, the action taken by the Government to expedite and simplify the procedure of seeking statutory clearances for developing these coal blocks?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) The details of projects pending for Environmental Clearances (EC) as on date are as follows:

SL	SUBSIDIARY PROJECT	Type	State
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1	BCCL BCCL CLUSTER 17	OC+UG	WEST BENGAL
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2	CCL TAPIN SOUTH EXPN	OC	JHARKHAND
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3	CCL PUNDI EXPN	OC	JHARKHAND
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4	CCL BARKA SAYAL GOM	COMB	JHARKHAND
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5	CCL ASHOK EXPN. (10 MTY)	OC	JHARKHAND
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6	CCL K.D.HESALONG EXPN.	OC	JHARKHAND
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7	CCL PIPARWAR MANGARDAHA	OC	JHARKHAND
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8 CCL TARMi PEAK OC JHARKHAND

9 CCL PIPARWAR PEAK OC JHARKHAND

10 CCL TOPA EXPN OCP OC JHARKHAND

11 CCL URIMARI UG JHARKHAND

12 CCL ARGADA SIRKA GOM COMB JHARKHAND

13 ECL GHUSICK EXPN UG WEST BENGAL

14 ECL ECL CLUSTER 8 COMB WEST BENGAL

15 ECL ECL CLUSTER 7 COMB WEST BENGAL

16 ECL ECL CLUSTER 3 COMB WEST BENGAL

17 ECL ECL CLUSTER 5 UG WEST BENGAL

18 MCL LINGARAJ EXPN OC ORISSA
PHASE-III

19 MCL LAKHANPUR EXPN. OC ORISSA
PH-II (15)

20 MCL LAJKURA EXPN.PH-I OC ORISSA

21 MCL BHUBANESWARI OCP EXPN OC ODISHA

22 MCL SAMALESWARI EXPN PEAK OC ODISHA

23 NCL KRISHNASILA OC UTTAR PRADESH

24 NCL BINA EXTN.OC OC UTTAR PRADESH

25 NCL BLOCK-B OC MADHYA PRADESH

26 NEC TIKAK (EAST) EXTN OC ASSAM

27 SECL BIJARI OC OC CHATTISGARH

28 SECL KUSMUNDA EXPN 50 MTY OC CHATTISGARH

29 SECL NAWAPARA UG CHATTISGARH

30 SECL KOREA OCP PATCH OC CHATTISGARH

31 SECL GEVRA PEAK OC CHATTISGARH

32 WCL WANOJA OC OC MAHARASTRA

33 WCL DHAU NORTH UG MAHARASTRA

34 WCL SHIVANI OC OC MAHARASTRA

35 WCL NILJAI DEEP OC MAHARASTRA

36 WCL GANDHIGRAM UG MAHARASTRA

37 WCL KAMPTEE DEEP OC MAHARASTRA

38 WCL GHONSA OC EXPN OC MAHARASTRA

39 WCL JUNAD EXTN. OC MAHARASTRA

40 WCL PAUNI OC EXPN. OC MAHARASTRA

41 WCL BALLARPUR OC EXPN. OC MAHARASTRA

42 WCL GHUGUS OC EXPN OC MAHARASTRA

43 WCL JUNA-KUNADA OC Expn. OC MAHARASTRA

44 WCL HARRADOL (CSA) UG MADHYA PRADESH

OC – Opencast UG-Underground

(b) The overall materialization figures for supply to power sector in the last three years by Coal India Limited (CIL) is indicated below.

Source/CIL Target (Mt) Actual Supply (Mt.) % Materialisation

2010-11 332.78 304.15 91.4%

2011-12 327.54 312.07 95.3%

2012-13 342.31 345.51 100.9%

(c) However, this is no specific quantification of impact on account of delay in obtaining clearances. The issues related to Environmental Clearances (EC) and Forest Clearances (FC) are taken up by the concerned coal companies with the State and Central authorities on regular basis. These issues are also addressed by the Ministry of Coal in its meetings with Ministry of Environment & Forests and the concerned State Governments on a regular basis. Further the Project Monitoring Group of the Cabinet Secretariat also takes up the pending issues with the concerned Ministries as well as concerned State Governments with a view to resolve the pending issues and expedite implementation of the projects.

In addition, the Cabinet Committee on Investment (CCI) is also monitoring the implementation of the projects and addressing the procedural delays with a view to resolving the same and expedite implementation of the projects.